

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**I.A. Nos. 488 & 489 of 2016  
in DFR No. 2288 of 2016**

**Dated : 12<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Himalaya Power Producers Association ... Appellant(s)  
Vs.  
Power Transmission Corporation of Uttarakhand & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

**ORDER**

**I.A. Nos. 488 & 489 of 2016  
(Appls. for condonation of delay in filing & refiling the appeal)**

Issue notice to the Respondents returnable on 18.10.2016. Dasti, in addition, is permitted.

List the matter on **18.10.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt